

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1077
ANSWERED ON:25.02.2003
VERIFICATION DRIVE OF CRIMINALS IN DELHI
ANANTA NAYAK

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have launched verification drive of known criminals in Delhi;
- (b) If so, the details thereof;
- (c) whether it is a fact that a large number of them are missing; and
- (d) if so, the steps taken to trace out them before they are involved in crime elsewhere?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a) & (b): The verification of known criminals and maintenance of a surveillance on them is a normal feature of policing which is followed by Delhi Police on a continuing basis. Besides, special drives are also launched particularly during festival seasons.
- (c): There are some cases in which the known criminal are found to be not present at their known addresses. Their number varies from time to time.
- (d): The steps taken by Delhi Police to trace out the known criminals include verification at given addresses of friends and relatives of missing criminals; circulation of list of such criminals to all Police Stations in Delhi; issuance of information sheets about these criminals to the adjoining states where such criminals are suspected to be hiding; compilation of data of such missing criminals and its circulation amongst police personnel in Delhi and neighbouring states; and sharing of the information about such criminals in the meeting of Inter-State Coordination Committee.